

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:2473

ANSWERED ON:09.08.2010

SPYING CASES

Joshi Shri Pralhad Venkatesh;Singh Shri Ganesh;Singh Smt. Meena

Will the Minister of DEFENCE be pleased to state:

- (a) whether some personnel of the armed forces have been arrested recently on alleged charges of spying for foreign intelligence agencies;
- (b) if so, the details thereof including the nature of the documents/sensitive information seized from them;
- (c) the investigation conducted in this regard and the outcome thereof;
- (d) the action taken against the personnel found involved in such cases; and
- (e) the steps taken or proposed to be taken to strengthen intelligence machinery to check recurrence of such cases?

Answer

MINISTER OF DEFENCE(SHRI A.K. ANTONY)

(a) to (e): A Statement is attached.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF LOK SABHA UNSTARRED QUESTION NO. 2473 FOR ON 9.8.2010

Some personnel of the Armed Forces have been arrested recently on charges of passing unauthorized information/documents to foreign intelligence agencies. In all such cases, investigation is carried out and action is taken as per the established procedures.

Comprehensive preventive measures based on the modus operandi of hostile countries/organizations are enforced and security reviews carried out regularly to sensitize the environment for making the security apparatus fool proof. In addition, the existing Counter Intelligence set up in the Armed Forces is synergized on a regular basis to meet the new challenges.